

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH**  
**ALLAHABAD**

**(THIS THE 14<sup>th</sup> DAY OF DECEMBER 2009)**

PRESENT

**HON'BLE MR. JUSTICE A. K. YOG, MEMBER (J)**  
**Hon'ble Mr. S.N. Shukla, Member (A)**

**Contempt Application No. 180 of 2006**  
**IN**  
**ORIGINAL APPLICATION No. 1227 OF 2006**  
**(U/S 19, Administrative Tribunal Act, 1985)**

Daya Shanker Yadav

.....Applicant.

By Advocate: Sri Avinesh Tripathi

Versus

Jawahar Ram (Assistant Superintendent of Post Offices (West) Division Mirzapur.

..... Respondent,

By Advocate: Sri R.D. Tiwari

**O R D E R**

**(DELIVERED BY: JUSTICE A. K. YOG, MEMBER-JUDICIAL)**

Heard counsel representing the applicant and the Standing Counsel appearing for the Opposite Party.

2. Learned counsel for both the parties joined to state that the order in question has been complied with.

3. In view of the above contempt petition is dismissed. Notice/s issued to the opposite party is hereby stand discharged and Contempt Petition is disposed of with no further orders.

Member (A)

Member (J)

/pc/